

**HIGH COURT OF ANDHRA PRADESH AT AMARAVATI**

**SUB: ANDHRA PRADESH STATE LEGAL SERVICES AUTHORITY -**  
Nomination of Sri G.Srinivas, Prl. District and Sessions Judge, Kadapa, who is also Chairman, District Legal Services Authority and Sri S.Praveen Kumar, Addl. Senior Civil Judge, Kadapa, who is holding full additional charge of the post of Secretary, District Legal Services Authority, Kadapa to participate in the Commendation Ceremony on 09.11.2019 at New Delhi being organized by NALSA - Orders - Issued.

REF: Letter Roc.No.90/APSLSA/LSW/2019, dated 25.10.2019 from the Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravati.

**ORDER ROC.NO.792/2019-B.SPL. DATED:04.11.2019**

In the circumstances stated by the Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravati, Guntur District in his letter read above, the High Court made the following order:-

Sri G.Srinivas, Prl. District and Sessions Judge, Kadapa who is also Chairman, District Legal Services Authority, and Sri S.Praveen Kumar, Addl. Senior Civil Judge, Kadapa, who is holding full additional charge of the post of Secretary, District Legal Services Authority, Kadapa is hereby nominated to participate in Commendation Ceremony on 09.11.2019 at New Delhi.



**REGISTRAR (I.T-CUM-C.P.C)  
FAC REGISTRAR (VIGILANCE)**

To

1. The Member Secretary, Andhra Pradesh State Legal Services Authority, Kadapa.
2. The Prl. District and Sessions Judge, Kadapa.
3. The I Addl. District and Sessions Judge, Kadapa.
4. The Secretary, District Legal Services Authority, Kadapa.
5. The Addl. Senior Civil Judge, Kadapa.
6. The District Treasury Officer, Kadapa.